

Social and Child Welfare Schemes in Orissa

3314. **Shri Ulaka:** Will the Minister of Education be pleased to state:

(a) whether any special interest is being taken by the Union Government for the expansion of Social and Child Welfare Schemes in Orissa especially in rural area during the Third Five Year Plan period;

(b) if so, the details thereof; and

(c) the amount allocated for each scheme?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House.

STATEMENT

Government of India have agreed to assist the State Government in the Third Five Year Plan, with effect from 1962-63 on a 50 per cent basis, in respect of schemes relating to welfare of women, children and the handicapped.

2. The Central Government have also sponsored a scheme under the Social and Moral Hygiene and After Care Programme. Two State Homes and seven District Shelters for persons discharged from correctional and non-correctional institutions have been established in Orissa State under this scheme. Fifty per cent of the actual expenditure under the scheme is met by the Central Government.

3. Government of India also propose to start a Demonstration Project on Integrated Child Welfare Services in a selected Block of Orissa State during the Third Five Year Plan at a total expenditure of about Rs. 5 lacs over the plan period.

1105 (A) LSD—3.

Scrap Committee

3315. { **Shri Kapur Singh:**
Shri Himmatsinhji:
Shri P. K. Deo:
Shri Raghunath Singh:
Shri Narasimha Reddy:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the major recommendations of the Scrap Committee whose report was under consideration of Government for a good length of time;

(b) whether it is the intention of Government to implement immediately all the major recommendations of the Committee; and

(c) whether, in the opinion of Government, the implementations of the Committee's recommendations will result in the maximum utilization of the country's scrap surplus?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). The Scrap Committee's Report is being examined and Government's decisions will be announced shortly.

Scrap Export

3316. { **Shri Kapur Singh:**
Shri Himmatsinhji:
Shri P. K. Deo:
Shri Raghunath Singh:
Shri Narasimha Reddy:
Shri Tan Singh:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the 1962-63 policy permitting import of finished steel against export of scrap has stipulated that the scrap exported should have earned an average minimum export price of 12 per metric ton f.o.b. for being considered for grant of import licence for finished steel;

(b) if so, what are the advantages of the condition;

(c) whether Government have been apprised that the export price of scrap has very steeply declined in the recent months and that the price now fetched does not average above £9 per metric-ton f.o.b.

(d) whether it has been urged that the condition of the current barter scrap policy insisting on an average export earning of £12 per metric ton f.o.b. should be realistically lowered to £9 per metric ton f.o.b.; and

(e) if so, action taken in the matter?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) to (e). In the public notice relating to export of scrap on barter basis, it has been laid down that scrap exported should fetch a price of £12 f.o.b. per metric ton. This condition has been imposed to prevent exports at low prices. Some representations have been received that the price fixed is on the high side. The matter is under consideration.

Indian Institute of Management

3317. { **Shri S. C. Samanta:**
 { **Shri M. L. Dwivedi:**

Will the Minister of **Scientific Research and Cultural Affairs** be pleased to state:

(a) whether two Indian Institutes of Management are proposed to be set up very soon;

(b) if so, where they will be located;

(c) who will be in-charge of these Institutes; and

(d) how the recurring expenditure will be met?

The Minister of Scientific Research and Cultural Affairs (Prof. Mumayun Kabir): (a) Yes, Sir.

(b) Calcutta and Ahmedabad.

(c) The Institutes are registered under the Societies Registration Act and Boards of Governors have been

set up for their administration and management.

(d) By grants from the Central Government.

Administrative Board of International Association of Universities

{ **Shri S. C. Samanta:**
 3318. { **Shri Subodh Hansda:**
 { **Shri M. L. Dwivedi:**

Will the Minister of **Education** be pleased to state:

(a) whether the fifteenth meeting of the Administrative Board of the International Association of Universities was held in Delhi recently,

(b) If so, who inaugurated it;

(c) whether the Board decided to hold a seminar on education in India; and

(d) if so, when and where the seminar is going to be held?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) The meetings of the Administrative Board were not open to the public and there was no inaugural function.

(c) and (d). According to the information available, the Standing Committee of the Inter-University Board of India organised a Seminar on February 12 and 13, 1962 at Madras under the joint auspices of the International Association of Universities, the Inter-University Board of India and the India International Centre. Subjects discussed at the seminar were (i) Access to Universities and (ii) Higher Education in relation to Social and Economic Development.

National Science Museum in New Delhi

{ **Shri Subodh Hansda:**
 3319. { **Shri S. C. Samanta:**
 { **Shri Shree Narayan Das:**
 { **Shri Bhakt Darshan:**

Will the Minister of **Scientific Research and Cultural Affairs** be pleased